

SPECIAL BENCH  
COURT - I

**P-101**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/317(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS JESSOP AND CO LTD
UNDER SECTION	IBC UNDER SEC 7

**Appearances (via video conferencing/physically)**

Mr. K. Sharma, Adv. ] For the Financial Creditor  
Mr. Soorjya Ganguli, Adv. ]

**O R D E R**

1. Ld. Counsel for the Financial Creditor present.
2. It is stated by the Ld. Counsel for the Financial Creditor that appeal is pending before the Hon'ble High Court at Calcutta and the same is in the running list.
3. In view of the statement, this petition is deferred and adjourned to **12/06/2024**.

**Satya Ranjan Prasad  
Member(Technical)**

**Rohit Kapoor  
Member (Judicial)**